

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

205. CP/182(MB)2021

IN THE MATTER OF

Pradeep Assardas Motwani

... Petitioner

Vs

ROC, Mumbai

... Respondent

U/s 252(1) of the Companies Act, 2013

Order Delivered on 24.04.2024

CORAM:

MS. REETA KOHLI,
MEMBER (J)

MS. MADHU SINHA,
MEMBER (T)

Appearance through VC/Physical/Hybrid Mode:

For the Petitioner: Adv. Sahil Mahajan (VC)

For the RoC: Ms. Rujuta Bankar (VC)

ORDER

Heard. **Reserved for Orders.**

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
REETA KOHLI
Member(Judicial)

/Ziyaul/